

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-21/2005/3501/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati the <sup>th</sup> 8 April, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJB.I-11/2023-24/1799 dtd. 03.04.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 06.04.2024 till the morning of 08.04.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2005/3502/A, dated** , 08-04-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

*08/04/24*  
**JT. REGISTRAR (VIGILANCE)**